

SLP(C)No. 18564 OF 2001

ITEM No.27

Court No. 2

SECTION XIIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.18564/2001

(From the judgement and order dated 20/01/2001 in CRP 5414/97
of The HIGH COURT OF A.P AT HYDERABAD)

KORADA VENKATARAO

Petitioner (s)

VERSUS

STATE OF A.P. & ORS.

Respondent (s)

(With prayer for interim relief and office report)
[Alongwith the paper books of S.L.P. (C) Nos.21022-23/1997]

Date : 30/09/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIAK
HON'BLE MRS.JUSTICE RUMA PAL
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) Mr. Y. Raja Gopala Rao.,Adv.

For Respondent (s) Mr. T.V. Ratnam,Adv.
Mr. K. Subba Rao,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....T.....J
Put up this matter after two weeks, as prayed for by
learned counsel for the petitioner.

(T.I. Rajput)
Court Master

(Suneet Bala Sharma)
Assistant Registrar